

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-CRI-51/2020**

Ms. X ...Petitioner.

Vs

State of Goa & anr. ...Respondents.

Shri R. Menezes, Ms. G. Almeida and Shri N. Fernandes, Advocates for the petitioner.

Shri S. D. Lotlikar, Special Public Prosecutor with Shri F. Tavora, Advocate for the respondent no.1

Shri V. A. Lawande, Advocate for the respondent no.2.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date: 16th October 2020.**

PC.

Shri Lotlikar, the learned Special Public Prosecutor for the respondents, informs the Court that though the matter was listed before the Hon'ble Supreme Court, it did not come up for hearing. According to him, now the matter stand posted to 27.10.2020. He wants the matter to be listed on 29.10.2020.

2. Post the matter on 29.10.2020.

3. To be tagged alongwith LD-VC-CRI-55/2020.

**DAMA SESHADRI NAIDU, J.**

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